Union Territory							Number of fair price shops	As on
Andaman & Nicoba	Isla	nds		•		•	178	30-11-77
Arunachal Pradesh						. *	110	31-12-77
Chandigarh .							143	31-1-7
Delhi							x 2,258	31-1-78
D. & N. Haveli							26	31-1-78
Goa, Daman & Diu							393	31-12-77
Lakshadweep .							21	31-12-77
Mizoram	•						238	31-12-77
Pondicherry .							176	31-1-78
FOTAL (UNION TERRIT	ORIE	s) .					3,543	***********
TOTAL-(ALI INDIA)							2,38,569	

पंचायत राज पद्धति का विकेन्द्रीकरण करने के बारे में बलवंत राय मेहता समिति

1717- श्री रामानम तिवारी : श्री राजकशर सिंह :

क्या कृषि और सिंचाई मंत्री यह बताने की क्या करेंगे कि:

- (क) क्या देश के विभिन्न राज्यों में पंजायत राज पंद्वित का लक्ष्य गांव तथा जिला स्तर पर शक्ति के विकेन्द्रीकरण कंरने का है जैसा कि श्री बलंबन्त रांच मेहता ममिति द्वारा सिफारिश की गई है;
- (क्ष) क्या सरकार ने इसी प्रयोजनार्थ हाल ही में एक मन्य उच्चाधिकार सीमिति का गठन किया है;
- (ग) यदि हां, तो वर्तमान पंचायती राज पंद्वति के कार्यकरण के दौरान पाई गई बुटियां और कमियां क्या हैं जिसके एक नई सीमेंति का गठन करना झावश्यक हो बचा है; और

(घ) नई गठित की गई समिति के निदेश-पद क्या हैं जो मेंहता समिति के प्रतिबेदन में भ्रंबंबों बर्तमान प्रवायती राज पद्धति में शामिल नहीं किये गये थें ?

कृषि और सिंधाई मेहासव में रोज्य मेही (भी जानु क्रतींप सिंह) : (क) जी हां

(ख) जी हां

- (ग) वर्तमान पंचायती गण प्रणाली प्रनिष्टिकत रूप में चुनाव स्थान, विभिन्न राज्यों से पंचायती राज निकायों के प्रधिक संख्या में प्रतिस्थापन तथा विनीय संसाधनों की कभी के कारण प्रभावहीन तथा मृत-प्राय: हो गई थी। इन सभी की वजह से एक नई समिति गठित करने की भावण्यकता हुई।
- (घ) पंचायती राज सस्यायों से सम्बन्धित एक समिति नियुक्त की गई है । डंकस्प संख्या 14/1/2/77—सी० एक•

दिनाक 12 दिसम्बर, 1977 को एक प्रति, जिसमे समिति को गठित करने के कारण, इसका गठन तथा विभाराय विषय दिए गए हैं, समा पटल पर रखी जाती है। [ग्रन्थालय मे रखी गई। देखिए संख्या LT— 1703/78]

Establishment charges of D.D.A.

1718. SHRI BHAGAT RAM: Will the Minister of WORKS AND HOUS-ING AND SUPPLY AND REHABILI-TATION be pleased to state:

- (a) whether Government are aware that DDA was spending over Rs. 1.5 crores a month on establishment charges alone; and
- (b) if so, the reaction of Government thereto?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) The D.D.A. have reported that the average monthly expenditure on establishment including contingencies of all wings, except the Shum Department, was Rs. 41 lakhs in 1976-77, excluding expenditure on work-charged and muster roll employees, which is charged to works The monthly expenditure on establishment of Slum/J.J.R. Department 18 Rs. 5,13,800/- excluding expenditure on regular and muster roll karam-

charis engaged in resettlement/J.J. colonies.

(b) Government have not formed any opinion in this regard.

Collections for Cyclone affected States

1719. SHRI AHMED M. PATEL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) the total amount collected for Cyclone relief throughout the country State-wise:
- (b) amount collected from foreign countries in aid for cyclone-affected areas:
- (c) the amount allotted to each affected State; and
- (d) the progress made to rehabilitate the persons?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):(a) to (c). Information is being collected and it will be laid on the Table of the House.

(d) In order to rehabilitate the affected persons and to restore the losses caused by the cyclone, the Government of India provided advance plan assistance to various State. In addition, they also supplied free foodgrains. The assistance given to each of the effected States is indicated below:—

State						Advance Quantity of free food grain Plan assist- ance given			
Andhra Pradesh				•		(Rs. crores) 56· 52	45,000 45,000	(in tonnes) tonnes of whea tonnes of rice	
Tamilnadu						50.31	10,000	tonnes of wheat	
Kerala .						3.64	1,250 1,250	tonnes of wheat tonnes of rice.	